

JUDGMENTS FOR THE MONTH OF SEPTEMBER, 2010

Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
15 th	WA 278/2010	SHRI SIPI BAGANG, CHAIRPERSON & ORS VS THE STATE OF ARUNACHAL PRADESH & ORS.		THE HON'BLE MR. JUSTICE P. K. MUSAHARY HON'BLE MR JUSTICE U.B. SAHA
15 th	WP(C) 117(AP)/2010	SHRI SIPI BAGANG, CHAIRPERSON & ORS VS THE STATE OF ARUNACHAL PRADESH & ORS.		THE HON'BLE MR. JUSTICE P. K. MUSAHARY
17 th	WA 278/2010	MD AMINUL HAQUE VS THE ASSAM STATE ELECTION COMMISSIONER & ORS.	Writ Appeals under the Gauhati High Court Rules.	HON'BLE THE CHIEF JUSTICE MR MADAN B. LOKUR HON'BLE MR JUSTICE U.B. SAHA
21 th	RSA 134/2000	RUDRESWAR GOGOI VS DAMAYANTI GOGOI & ORS.		THE HON'BLE MR. JUSTICE B.P. KATAKEY
22 nd	RSA 146/2010	D. HABIJUDDIN & ORS Vs MD. ABDUL HYE & ORS	Second Appeals arising out of suits for title and/or injunction.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
22 nd	WP(C) 33(AP)/2010	SMTI. OMAN JEMPEN VS THE DEPUTY COMMISSIONER & ANR		THE HON'BLE MR. JUSTICE P. K. MUSAHARY
22 nd	WP(C) 154(AP)/2010	SHRI SEPI BAGANG & ORS VS THE UNION OF INDIA & ORS		THE HON'BLE MR. JUSTICE P. K. MUSAHARY
28 th	RSA 199/2000	PRAVIR KUAMR ROY VS STATE OF ASSAM	Second Appeals arising out of suits for title and/or injunction.	THE HON'BLE MR. JUSTICE B.P. KATAKEY